

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 65
ANSWERED ON 03/02/2025**

PMAY SCHEME

65. SMT. RAJANI ASHOKRAO PATIL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of houses constructed under the Pradhan Mantri Awas Yojana (PMAY) scheme, State-wise;
- (b) the steps taken by Government to address the issue of housing shortage in urban areas particularly in Maharashtra; and
- (c) the details of funds allocated and utilized under the scheme to provide affordable housing to the urban poor in Beed District of Maharashtra?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c) 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, the Ministry of Housing and Urban Affairs, under the vision of 'Housing for All', supplements the efforts of States/Union Territories (UTs), by providing Central Assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to eligible urban beneficiaries of Economically Weaker Section (EWS), Low Income Group (LIG) and Middle Income Group (MIG) categories across the country including in the State of Maharashtra.

Based on the project proposals received from the States/Union Territories (UTs), a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 112.50 lakh have been grounded and more than 87.17 lakh are completed/delivered to the beneficiaries as on 27.01.2025. State-wise details of houses constructed under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) scheme is at Annexure.

An amount of ₹324.72 crore has been sanctioned for 20,473 houses, out of which ₹228.05 crore has been released under PMAY-U to provide affordable housing to the urban poor in Beed District of Maharashtra.

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Based on the learnings from the experiences of PMAY-U, MoHUA has launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 to provide Central Assistance to one crore additional households of EWS/LIG/MIG categories to construct, purchase and rent a house at affordable cost in urban areas across the country through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). As on date, 29 States/UTs have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines. The operational guidelines of the PMAY-U 2.0 have been launched on 17.09.2024 and the unified web portal for submitting online application has also been launched and can be accessed at <https://pmay-urban.gov.in>. 'In-principle' approval for allocation of 6.12 lakh houses, including 92,000 for the State of Maharashtra, has been given under PMAY-U 2.0.

Annexure referred in reply to Rajya Sabha Unstarred Q. No. 65 due for 03-02-2025
State-wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries under PMAY-U

Sr. No.		State/ UT	Houses Sanctioned (Nos)	Houses Grounded (Nos)	Houses Completed/
1	States	Andhra Pradesh	21,37,028	18,60,056	10,30,079
2		Bihar	3,14,477	2,92,162	1,70,997
3		Chhattisgarh	3,02,663	2,85,401	2,51,509
4		Goa	3,146	3,146	3,145
5		Gujarat	10,05,204	9,79,808	9,37,731
6		Haryana	1,15,034	90,388	69,746
7		Himachal Pradesh	12,758	12,640	11,045
8		Jharkhand	2,29,156	2,10,585	1,54,278
9		Karnataka	6,38,121	5,12,798	3,86,370
10		Kerala	1,67,322	1,53,963	1,31,218
11		Madhya Pradesh	9,61,147	9,45,073	8,47,378
12		Maharashtra	13,64,923	10,88,063	8,82,715
13		Odisha	2,03,380	1,85,683	1,58,388
14		Punjab	1,32,235	1,18,448	95,561
15		Rajasthan	3,19,877	2,94,161	2,18,655
16		Tamil Nadu	6,80,347	6,61,343	5,97,450
17		Telangana	2,50,084	2,34,737	2,23,329
18		Uttar Pradesh	17,76,823	17,59,189	16,75,092
19		Uttarakhand	64,391	62,698	39,002
20		West Bengal	6,68,953	6,08,671	4,45,199
Sub- total (States) :-			113,47,069	103,59,013	83,28,887
21	North East States	Arunachal Pradesh	8,499	8,070	8,066
22		Assam	1,76,643	1,69,010	1,18,928
23		Manipur	56,037	50,500	16,719
24		Meghalaya	4,758	4,026	1,835
25		Mizoram	39,605	39,090	24,243
26		Nagaland	31,860	31,052	26,546
27		Sikkim	316	299	202
28		Tripura	92,854	87,718	76,855
Sub- total (N.E. States) :-			4,10,572	3,89,765	2,73,394
29	Union Territories	A&N Island	376	376	47
30		Chandigarh	1,256	1,256	1,256
31		DNH & DD	9,947	9,947	9,230
32		Delhi	29,976	29,976	29,976
33		J&K	47,040	42,036	29,258
34		Ladakh	1,307	991	876
35		Lakshadweep	-	-	-
36		Puducherry	15,995	15,925	10,765
Sub- total (UT) :-			1,05,897	1,00,507	81,408
Grand Total :-			118.64 Lakh	112.50 Lakh*	90.25 Lakh*

* Includes completed (3.41 lakh)/ grounded (4.01 lakh) houses of JnNURM during mission period.